

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-268-2020

Sociedade Patriotica Dos Baldios
Das Novas Conquistas

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. Agnelo F. Diniz, Senior Advocate with Mr. Ryan Da Piedade Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for Respondents No.1 to 4.

Mr. Ashwin D. Bhobe, Advocate for the Respondent No. 5 and 6.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 21st October, 2020

P.C.

The parties to complete their pleadings on or before the next date.

2. Stand over to 01.12.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.